

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
JOINT SITTING OF COURT NO. 1 & 2
FARIDKOT HOUSE

Date: 10th July, 2015
TIME: 10.30 A.M.

HON'BLE MR JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR DIRECTION			
1.	Original Application No. 277/2013	Dr. Irfan Ahmad & Ors. Vs Mr. Nawang Rigzin Jora & Ors.	Mr. Narendra Pal Singh, Amicus Curiae Mr. R.A. Jan, A.G along with Mr. Muzzafar A Kirmani, Adv. for R- 1 to 3 Mr. A.K. Prasad, Adv. for R - 4 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for M/o UD
FOR ADMISSION			
2.	M.A. No. 676/2015 in Original Application No. 170/2014	Indian Council for Enviro-Legal Action (ICELA) Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Vatsala Rai, Adv. for Applicant in Misc. Application
AFTER NOTICE			
3.	Original Application No. 266/2015	Mrs. Uma Oberoi Vs. Govt. of NCT, Delhi & Anr.	Mr. Ravinder Nath, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
4.	Original Application No. 70/2015 (M.A. No. 462/2015)	Shailesh Singh Vs Bhushan Steel & Strips Ltd. & Ors.	Mr. Shailesh Singh, in person Ms. Ranjana Roy Gowai, Adv. for R – 1 Ms. Ruby Singh Ahuja, Adv. for R – 2 Mr. S.A. Zaidi, Adv. for R – 3 Mr. Raman Yadav, Adv. for R – 5, 8 & 9 Mr. Sudhir Kulshreshtha, Adv. for R – 6 Mr. Pawan Shree Agrawal, Adv. for R – 7 Mr. A.K. Prasad, Adv. for R - 10
5.	Original Application No. 524/2014	Sandeep Lathar Vs MoEF & Ors.	Mr. Hirein Sharma, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 3 to 15 Mr. A.K. Prasad, Adv. for R - 16
FOR HEARING			
6.	Original Application No. 248/2015	Krishan Kant Singh Vs. NGRWA	Mr. A.R. Takkar And Ms. Sugandha Nayak, Adv. For Applicant Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 1 Mr. Raj Kumar, Adv. for R - 2

7.	Original Application No. 249/2015	Krishan Kant Singh Vs. NGRWA	Mr. A.R. Takkar And Ms. Sugandha Nayak, Advs. For Applicant Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 1 Mr. Raj Kumar, Adv. for R - 2
8.	Original Application No. 93(T _{HC})/2013	Residents Welfare Society & Anr. Vs State of Haryana & Ors.	Mr. Hemant Sarin, Adv. for Appellant Mr. Narender Hooda, Sr. Adv. along with Mr. D.P. Singh, AAG for R – 1, 2, 5 & 6 Mr. Dharam Vir Sharma, Sr. Adv. along with Ms. Anubha Agrawal, Adv. for R – 3 Mr. Vivek Chib, Adv. for R - 4
9.	Original Application No. 80(T _{HC})/2013 (M.A No. 498/2013 & M.A No. 53/2014)	Nadia District Brick Manufacturers Association & Anr. Vs West Bengal Pollution Control Board & Ors.	Mr. Shubhayu Roy, Adv. for Applicant Mr. Amit Agrawal, Adv. for R – 1 to 4 Ms. Alpana Poddar, Adv. for R – 5 Ms. Panchajanya Batra Singh, Adv. for R- 6 Mr. Bikas Kar Gupta, Adv. for R - 7
10.	Original Application No. 140/2014 (M.A. No. 679/2015)	Nanga Ram Dangi Vs Secretary, Department of Environment & Forests & Ors.	Mr. M.C. Mehta, Adv. For Applicant Mr. Vivek Chib, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 Mr. Abhishek Paruthi, Adv. for R - 3 Mr. S.S. Shamshery, Adv. for R – 4 to 6 Mr. Daleep Kumar Dhyani, Adv. (Local Commissioner)
11.	Original Application No. 147/2014 (M.A No. 436/2015)	Legal Aid Committee, NGT Bar Association Vs MoEF & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Gaurav Kumar Bansal, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 Mr. Sanjay Dewan, Adv. for R – 3 Mr. D.N. Goverdhan, Adv. for R - 4 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 5 Ms. Savitri Pandey, Adv. for R – 6 Mr. D. Goburdhan, Adv. for R - 7
12.	Appeal No. 98/2013 (M.A No. 978/2013) (PH)	Manoj Mishra Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant Mr. Vivek Chib, Adv. for R – 1 Mr. Sanjeev Ralli, Adv. for R – 2 & 4 Mr. Rajiv Bansal, Adv. for R – 3 Ms. Neelam Rathore, Adv. for R – 6 Mr. Balendu Shekhar, Adv. for R – 7
13.	Original Application No. 92/2013	Kallpavalli Vriksha Pempakamdarula & Ors. Vs Union of India & Ors.	Mr. Calin Gonsalves, Sr. Adv. along with Mr. Anand Sharma, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R - 1 Mr. Vadrevu Pattabhi Ram, Adv. for R – 2 Mr. Nikhil Nayyar, Adv. for R – 3 Mr. Shyam Divan, Sr. Adv. along with Mr. Himinder Lal, Adv. for R – 5 Mr. Amit Chadha, Adv. for R - 6
CASES OF COURT NO. 2			
FOR ADMISSION			
14.	M.A. No.673/2015 in Appeal No. 65/2015	Jagannath Mane Vs. Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant in Misc. Application

15.	Original Application No. 264/2015	Jagannath Mane Vs. Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant
16.	Original Application No.174/2015	Rajesh Agarwal Vs. DDA & Ors.	Mr. M.L.Lahoty, Adv. For the Applicant.
FOR COMPLETION OF PLEADINGS			
17.	Original Application No. 28/2013 (T _{Hc})	M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant Mr. Anil Grover & Mr. Rahul Khurana, Adv., Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Deswal, Adv. for R-2 to 5.
18.	Original Application No. 144/2015.	Sh. Jaipal Singh Vs. Lt. Governor, Delhi & Ors.	Ms. Vandana Sehgal, Adv. For the Applicant. Mr. Vishwendra Verma, Adv. For R-4.
19.	Original Application No. 148/2015 (M.A. No. 634/2015)	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Salik Shafique, Advs. For the Applicant. Mr. Vishwendra Verma, Adv. For R-1.
FOR HEARING			
20.	Original Application No. 283/2013 (M. A. No. 756/2013, M. A. No. 1057/2013 & M.A.No.397/2015)	R.N.T. Plantations Ltd. V/s. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. & Amit Agarwal, Adv. for the Applicant. Ms. Panchajanya Batra Singh, Adv. for R-1 Ms. Pinky Anand, Sr. Adv. & Mr. Mohit Batra and Mr. Ashish Kumar, Advs., For R-2. Mr. Shuvodeep Roy, Adv. for R-3. Ms. Manisha Agrawal Narain, Adv. For CPCB.
21.	Original Application No. 80/2014 & M.A.No.217/2014.	Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary Advs. For the Applicant. Ms. P. Batra Singh, Adv. For R-1. Mr. U.K. Uniyal, A.G. and Mr. Rahul Verma, AAG For R-2 to 7. Mr. Manoj Gorkela & Mr. Vinay Kumar, Advs. For R-8.
22.	M.A No. 203/2012 & 214/2012 in Appeal No. 26/2012	Antarsingh Patel & Anr. Vs. Union of India & Ors.	Mr. Rahul Choudhary and Ms. Preeta Dhar, Advs. for the Appellant. Mr. Vivek Chib, Adv., Mr. Asif Ahmed, Adv. For R-1. Mr. C.D. Singh & Ms. Mr. Anasuya, Advs. for R-2. Mr. Ishan Gaur & Mr. Ritin Rai Advs. for R-3. Mr. Sumeer Sodhi, Adv. for R-4. Mr. Vivek Chib and Mr. Asif Ahmed, Advs. FOR MoEF.
23.	R.A. No. 09/2012 in Appeal No. 26/2012	Antarsingh Patel & Anr. Vs. Union of India & Ors.	-----Do-----

24.	Original Application No.3/2014. (PH)	Srinagar Bandh Aapda Sangharsh Samiti & Anr. Vs. Alaknanda Hydropower Co. Ltd. & Ors.	Mr. Ritwick Dutta, Rahul Choudhary & Ms. Preeta Dhar Advs. for the Applicant. Mr. M.L. Lahoty, & Ms. Gargi Bhatta Advs., for R-1. Mr. Vivek Chib, Adv. for R-2. Dr. Abhishek Atrey, Adv. For R-3. Mr. Bharat Jhunjunwala, for Intervener. Mr. Vivek Chib, Adv, Mr. Kushal Gupta, Advs. For R-4
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Note : Original Application No. 59/2012, Vikrant Kumar Tongad Vs Union of India & Ors shall be taken up before Court No. 2 (date shall be notified later).

Date: 10th July, 2015
TIME: 2.00 PM

HON'BLE JUSTICE DR. P. JYOTHIMANI
JUDICIAL MEMBER,
SOUTHERN ZONE BENCH, CHENNAI
(THROUGH VIDEO CONFERENCING)

HON'BLE MR BIKRAM SINGH SAJWAN
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR PRONOUNCEMENT OF JUDGMENT (THROUGH VIDEO CONFERENCING)			
1.	Original Application No. 60/2014 & M.A No. 125/2014 & M.A No. 641/2014.	Society for Protection of Culture, Heritage, Environment, Traditions & Promotion of National Awareness (SPCHETNA) Vs. Union of India & Ors.	Mr. M.L. Lohoty, Sr. Adv. along with Ms. Gargi Bhatta, Adv. for Applicant. Mr. Vivek Chib, Adv. for R – 1. Mr. Dhruv Tamta, Adv. for R - 2 Mr. Ravi Gupta, Sr. Adv., Alongwith Mr. Pawanjit S. Bindra, Adv. & Ms. Iti Sharma, Adv. for R – 3 Ms. Puja Kalra, Adv. for R – 4 Mr. N.P. Singh, Adv. for R – 5 Ms. Puja Kalra, Adv. For SDMC.

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